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F.No.33025/10/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 18th April, 2017.

NOTIFICATION No. 13/2017

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice of Shri Parvesh Kumar, Assistant Commissioner for retirement from Indian Revenue Service (Customs & Central Excise) with effect from 18th April, 2017 under Rule 56(k) of the Fundamental Rules.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

(Notification No. 13/2017 F.No. 33025/10/2017-Ad.II dated 18th April, 2017.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Pr. Chief Commissioner of Central Excise (Delhi), C.R. Building, I.P. Estate, New Delhi – 110002. (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admn-EC)/DS(Ad.II)/Dir(Ad.IIA&B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.

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